

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 106**  
**IB/614/ND/2022**

**IN THE MATTER OF:**

IDBI Bank Ltd.	...	Applicant
Versus		
Ms. Sangita Arora	...	Respondent

**Under Section 95(1) of IBC, 2016.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjay Bajaj, Mr. Shivam Takkar,

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

This is an application filed under Section 95(1) of Insolvency & Bankruptcy Code, 2016. Learned Counsel for the applicant is present physically. Perusal of the record shows that on 22.01.2024 arguments were heard and orders reserved in IB/614/ND/2022. Today the matter is listed for pronouncement of IB/614/ND/2022. The order is under preparation.

List for pronouncement on 03.05.2024.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**